



2026:DHC:7515



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC010091882024
+ **OMP (ENF.) (COMM.) 51/2024 & EX.APPL.(OS) 322/2024**
ALLIED ENGINEERING WORKS PVT LTD

.....Decree Holder

Through: Mr. Raj Shekar Rao, Sr. Adv.
along with Dr. Shashwat
Bajpai, Mr. Mayank Chaturvedi
and Ms. Antriksh Shiva, Advs.

versus

**T P CENTRAL ODISHA DISTRIBUTION
LIMITED(TPCODL) FORMERLY CESU**

.....Judgement Debtor

Through:

**CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

ORDER(ORAL)
03.09.2026

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1. At the outset, learned Counsel appearing for the Decree Holder seeks leave to withdraw the present petition with liberty to file again as and when situation arise.
2. Leave and liberty is granted as aforesaid.
3. The present petition is dismissed with aforesaid liberty.

OM PRAKASH SHUKLA, J

SEPTEMBER 3, 2026/at